

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2781

ANSWERED ON:14.03.2013

RELEASE OF FUNDS

Hazari Shri Maheshwar ;Saroj Smt. Sushila;Verma Smt. Usha

**Will the Minister of POWER be pleased to state:**

- (a) whether there is delay in releasing funds to various State Governments under various schemes financed by his Ministry, State-wise particularly for Bihar and Uttar Pradesh;
- (b) if so, the details thereof, scheme-wise along with the reasons for delay in releasing funds;
- (c) whether the development works under these schemes are getting hampered as a result thereof;
- (d) if so, the details thereof; and
- (e) the details of funds released under various schemes during each of the last three years, State-wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d) Following Central Sector Funded Scheme are being implemented by Ministry of Power (MOP) and its Central Public Sector Undertakings (CPSUs) in various States including Bihar and Uttar Pradesh.

(i) Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) Under RGGVY, funds are released against sanctioned projects in installments based on the reported utilization of amount of the previous installment(s) and fulfillment of other conditionalities. There is no delay in releasing funds to various State Governments including the State of Bihar and Uttar Pradesh. No development works are getting hampered due to delay in releasing funds under RGGVY.

(ii) Restructured Accelerated Power Development and Reforms Programme (R-APDRP) Under (R-APDRP), funds are released to utilities through Power Finance Corporation (PFC), the nodal agency as per the predetermined milestone. There has not been any delay in release of funds to any state power utility including utilities in Bihar and Uttar Pradesh.

(iii) Energy Conservation Activities undertaken by Bureau of Energy Efficiency (BEE) BEE is implementing various schemes relating to energy efficiency and conservation in various states and there is no delay in respect of funds released for capacity building of State Designated Agencies and contribution to State Energy Conservation Fund (SECF) established in Bihar & Uttar Pradesh States.

(e) The details of release of funds under RGGVY, State-wise including Bihar and Uttar Pradesh, during last three years, is at Annex-I. The details of financial assistance under R-APDRP, State-wise, is at Annex-II. The details of funds released under Energy Conservation Activities is at Annex-III.